



\$~61

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 18424/2025, CM APPL. 76287/2025 & 76288/2025
 UNION OF INDIA THROUGH SECRETARY MINISTRY OF DEFENCE & ORS.Petitioners

Through: Ms. Amrita Prakash, CGSC.

versus

(670158)EX HFO SHIV NARAYANRespondent Through: Ms. Deepika Sheoran, Mr. Baljeet Singh and Mr. Abhishek Gahlyan

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 04.12.2025

%

C. HARI SHANKAR, J.

- **1.** Ms. Amrita Prakash, learned CGSC, on instructions, seeks to withdraw the writ petition.
- **2.** Accordingly, writ petition is dismissed as withdrawn.
- **3.** Compliance with the order of the Tribunal be done within a period of 12 weeks from today.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 4, 2025/pa